

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 57/2017  
IN  
CP NO. 192/2016  
RT No. 71/Chd/Pb/2017  
(Decided matter)**

M/s. Nilkamal Limited.

....Petitioner.

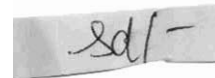
Versus

M/s. U.I. Beverages Pvt. Ltd.

....Respondent.

Present: Mr. Gurpreet Singh, Advocate for petitioner.  
None for respondent.

Learned counsel for the petitioner seeks to have further  
instructions. List the matter on 19.05.2017.



(Justice R.P. Nagrath)  
Member (Judicial)

May16, 2017

saini